HIGH COURT OF JUDICATURE AT ALLAHABAD LUCKNOW BENCH, LUCKNOW

Dated: 07.05.2013

NOTICE

A resolution was passed in the meeting of Supervisory Committee with Organising Committee of Mediation and Conciliation Centre, High Court, Lucknow on 12.03.2013 that the retired Judges of this Court including retired District Judges and Additional District Judges who are residing at Lucknow, be also involved as Mediators, after participating in One Day Orientation Programme (Workshop) organised by the trained Mediators.

In view of the above resolution, all the retired Hon'ble Judges of this Court, retired District Judges and retired Additional District Judges residing at Lucknow are requested to send their kind consent to the undersigned for gracing the mediation process as Mediator in the Mediation & Conciliation Centre, High Court, Lucknow Bench, Lucknow.

(A.K. Mukherjee) Registrar